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O.A. No.654/2009

ORDER DATED 11th JANUARY, 2010

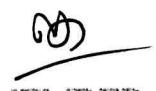
Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. D.S. Mishra, Ld. Counsel for the
applicant.

2. Since this Tribunal has no jurisdiction to entertain the application, as prayed for, permission is granted to withdraw this O.A to move appropriate forum. With the above, this Original Application stands dismissed as withdrawn.


MEMBER(A)


MEMBER (J)